## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5736 ANSWERED ON:30.04.2013 AGREEMENT ON SKILL DEVELOPMENT OF PERSON WITH DISABILITIES Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the National Handicapped Finance and Development Corporation and the India Tourism and Development Corporation have signed any agreement for skill development of persons with disabilities in the hospitality sector;

(b) if so, the details thereof including the salient features along with the terms and conditions of the said agreement;

(c) the number of persons with disabilities likely to be provided training under the said agreement in various parts of the country; and

(d) the manner in which the India Tourism and Development Corporation is likely to accommodate such skilled manpower in their various institutions?

## Answer

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (d): Yes, Sir. An agreement was signed between the National Handicapped Finance and Development Corporation (NHFDC) and the India Tourism and Development Corporation (ITDC) on 20.02.2013 for skill development of persons with disabilities in the hospitality sector. A Statement indicating salient features of the agreement along with the manner in which ITDC is likely to accommodate such skilled manpower is at Annexure.

The number of persons likely to be provided training in various parts of the country has not been specified in the agreement.